

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01153/2018

Jabalpur, this Tuesday, the 11th day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Narayan Prasad Saini, S/o Late B.D. Saini, D.O.B-05.07.1961,
Mob. No. – 9424306647, Present Post – Jr. Works Manager
(Civil), R/o H. No. 278, Shukla Nagar, Garha, Jabalpur – 482003
(M.P.)

-Applicant

(By Advocate – Shri S.K. Nandy)

V e r s u s

1. Union of India through its Secretary, Ministry of Defence, South Block, New Delhi – 110001.
2. The Director General cum Chairman, Ordnance Factory board, 10-A, Saheed Khudiram Boase Marg, Kolkata 700001 (W.B.).
3. Senior General Manager, Gun Carriage Factory, Jabalpur (M.P.)
482004

- Respondents

(By Advocate – Shri Surendra Pratap Singh)

O R D E R (O R A L)

By Navin Tandon, AM.

The applicant is working as Junior Works Manager (Civil) with the respondent department. He is aggrieved that he has not been assigned proper seniority in Chargeman Grade-II and, therefore, he has been deprived of promotion along with his batchmate to Junior Works Manager selection grade.

2. Learned counsel for the applicant submits that the applicant has submitted a detailed representation dated 05.07.2018 (Annexure A-10) for redressal of his grievance raised in this Original Application, which has not been decided so far. He further submits that the applicant would be satisfied if the respondents are directed to consider and decide his representation dated 05.07.2018 in a time-bound manner.

3. Learned Sr. Central Govt. Standing counsel, appearing on advance copy of the O.A for the respondents, has no objection to it.

4. Accordingly, without going into the merits of the case, we dispose of this Original Application at the admission stage itself with a direction to the competent authority of the respondents to consider and decide applicant's representation dated 05.07.2018 (Annexure A-10), if not already decided, within a period of 60 days from the date of receipt of a certified copy of this order by passing a reasoned and speaking order. The order so passed shall also be communicated to the applicant. No costs.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

am/-